CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/(IB)/2017

NAME OF THE PETITIONER(S) : SULZER INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) K.RAMASAMY L G.V.MOHAN LCUMAR

Course for Petitioner

G.v. My

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/432/ (IB)/2017

NAME OF THE PETITIONER(S) : EVERGREEN SEAMLESS PIPES & TUBES PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

V. SWESH

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CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/433/ (IB)/2017

NAME OF THE PETITIONER(S) : PRECISION EQUIPMENTS CHENNAI PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

PAWAN JHABAKH

COUNSEL FOR THE RETITIONER

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/434/ (IB)/2017

NAME OF THE PETITIONER(S) : VOLTAMP TRANSFORMERS LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

JOSE JOHN M/S. KINGI PARTRIDGE

coursel for Petitionel

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TCP/435/ (IB)/2017 **PETITION NUMBER**

NAME OF THE PETITIONER(S) : AIROIL FLAREGAS PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

: 433(e) (f) **UNDER SECTION**

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/436/ (IB)/2017

NAME OF THE PETITIONER(S) : RAJAN DUA ENGINEERS (OFFSHORE) PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) KINEWLIN FREDERICK Counselfor

Counsel for peopundent

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/437/ (IB)/2017

NAME OF THE PETITIONER(S)

: LARSEN & TOUBRO LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

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REPRESENTATION BY WHOM

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CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/439/ (IB)/2017

NAME OF THE PETITIONER(S) : SCHNEIDER ELECTRIC INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

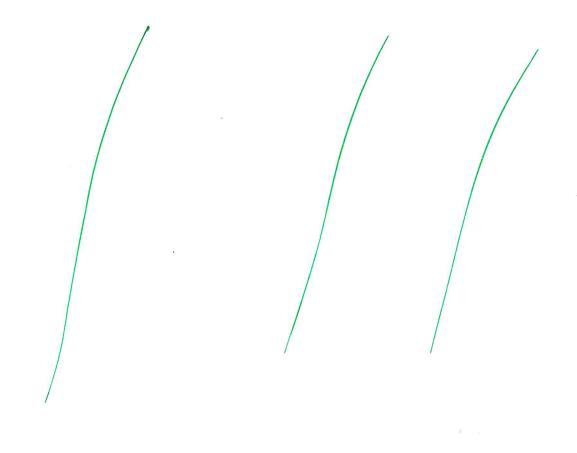
UNDER SECTION

: 433(e) (f)

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

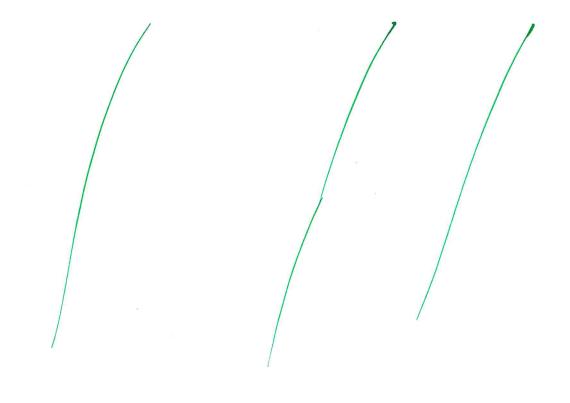
PETITION NUMBER : TCP/440/ (IB)/2017

NAME OF THE PETITIONER(S) : SODEXO FOOD SOLUTIONS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/441/ (IB)/2017

NAME OF THE PETITIONER(S)

: KEC INTERNATIONAL LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. JAYAPRIYA
FOR M/S. KOCHHAR KG.

COUNSEL FOR PETITIONER

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/442/ (IB)/2017

NAME OF THE PETITIONER(S) : PETRON ENGINEERING CONSTRUCTION MUMBAI

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/443/ (IB)/2017

NAME OF THE PETITIONER(S)

: FASER S.P.A

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

W. SIVABALAN
For S. Cliburaman.

For politions.

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/444/ (IB)/2017

NAME OF THE PETITIONER(S) : GEMINI ENGINEERING FAB LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

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SIGNATURE

REPRESENTATION BY WHOM

AR. RAMANATHAN

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/445/ (IB)/2017

NAME OF THE PETITIONER(S)

: TUV INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SHUBHARANJANI ANANTH COUNSEL FOR PETITIONER

Shubht.

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/446/ (IB)/2017

NAME OF THE PETITIONER(S)

: GODREJ & BOYCE MANUFACTURING CO LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

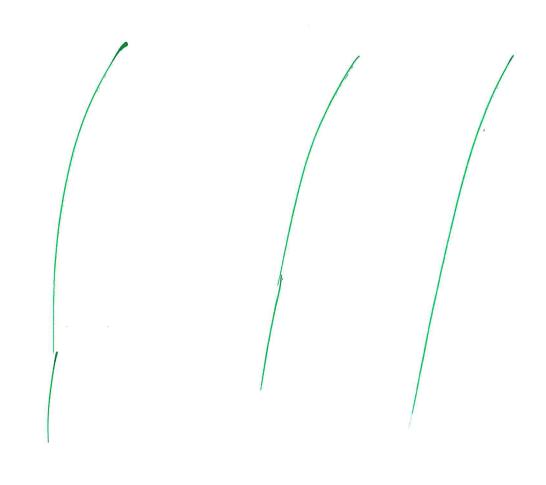
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> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/447/ (IB)/2017

NAME OF THE PETITIONER(S)

: NORFOLK MECHANICAL INDI PVT LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

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SIGNATURE

REPRESENTATION BY WHOM

K. JAYAPRIYA M/s. KOCHHAR & 6.

Coursel for Petitioner

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TCP/448/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S)

: CHETTINADU BUILDERS PVT LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

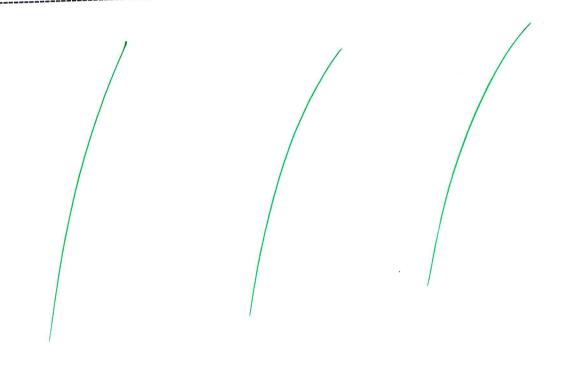
UNDER SECTION

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/449/ (IB)/2017

NAME OF THE PETITIONER(S) : HINDUSTAN DORR OLIVER LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1, P. J. PISHIREN

Coursel for Peli

1.1 Kiels

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TCP/450/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S) : P&C CONSTRUCTIONS PVT LTD

: NAGARJUNA OIL CORPORATION LTD NAME OF THE RESPONDENT(S)

: 433(e) (f) UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

1. P.J. PISHIKEH

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F. J. Reshit

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/451/ (IB)/2017

NAME OF THE PETITIONER(S) : LARSEN & TOUBRO LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

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REPRESENTATION BY WHOM

RAMASWAMY MEYYAFFAN (801 Preeti Mohan Klaj Jabath) 1.

PETITIONER Me. Laurwamy

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/465/(IB)/2017

NAME OF THE PETITIONER(S)

: HYUNDAI CORPORATION

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. PRASATH GOV

pelitioner

SARUABHAUMAN ASSOCIATES.

Vishny Mohan

for Kespondant

18 5 London

S. SATHIYANARAYANAN

<u>ORDER</u>

Counsel for petitioners in TCP 465/(IB)/2017, TCP 10/(IB)/2017, TCP 432/(IB)/2017, TCP 433/(IB)/2017, TCP 434/(IB)/2017, TCP 435/(IB)/2017, TCP 436/(IB)/2017, TCP 437/(IB)/2017, TCP 439/(IB)/2017, TCP 440/(IB)/2017, TCP 441/(IB)/2017, TCP 442/(IB)/2017, TCP 443/(IB)/2017, TCP 444/(IB)/2017, TCP 445/(IB)/2017, TCP 446/(IB)/2017, TCP 447/(IB)/2017, TCP 448/(IB)/2017, TCP 449/(IB)/2017, TCP 450/(IB)/2017 and TCP 451/(IB)/2017 present. They are directed to provide copies of documents to the Counsel for respondent who has accepted notice on behalf of the Corporate Debtor in all the applications. One last and final opportunity is granted to the Corporate Debtor to make compliance with the affidavit (Para 21) dated 20.09.2016 wherein it has been deposed that with the acceptance of all the stake holders all the processes as detailed in the affidavit are said to be completed within 100 days and payment to creditors would form part of this investment and settlement exercise. The Corporate Debtor is directed to explore the possibility to make compliance with the affidavit that has been submitted before the Hon'ble High Court of Madras. Or else, he is directed to argue the matter on the next date of hearing. He is also directed to file counter if any prior to the date of next hearing by providing a copy to the other side. Matter is posted for arguments. Put up on 05.07.2017 at 02.30 P.M.

S. Vijayaraghavan) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)